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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION No. 210/00792/2017

Dated this Monday, the 15th day of July, 2019

CORAM: R. VIJAYKUMAR, MEMBER (ADMINISTRATIVE)
SHRI R.N.SINGH, MEMBER (JUDICIAL)

Shri Vilas Gajanan Dikonda, Age : 48 years,
 Occ : Service, Office : BSNL Jalgaon 425 201.
 Residing at Flat No.09, "Shree Datta Plaza,
 Near Mahila College, Shanti Nagar, District Jalgaon. ... *Applicant*
(None)

VERSUS

1. The Deputy Manager – 3, Recruitment Branch,
 Bharat Sanchar Nigam Limited,
 Corporate Office, Room No.227-A,
 2nd Floor, Eastern Court, New Delhi 110 001.
2. The Member General Manager,
 Telephone Bhavan, Jhila Peth, Jalgaon 425 001.
3. The Chief General Manager, O/O CGMT, MHT Circle,
 4th Floor, A-Wing, Staff Section, Administrative Complex,
 Juhu Road, Santacruz, Mumbai 400 054.
4. The Asst. General Manager,
 O/O CGMT, MHT Circle, 4th Floor, A-Wing,
 Staff Section, Administrative Complex, Juhu Road,
 Santacruz, Mumbai 400 054. ... *Respondents*

(By Advocate Shri V.S.Masurkar)

O R D E R (ORAL)
Per: R.N.Singh, Member (Judicial)

None appears for the applicant.

2. Shri V.S.Masurkar, learned counsel for the respondents.
3. This has been the position on the last date of hearing also. However, the matter is listed for final hearing.
4. It appears that the applicant has lost his interest in pursuing the matter.
5. Accordingly, the OA is dismissed for default as well as for non-prosecution.

(R.N.Singh)
Member (Judicial)

(R.Vijaykumar)
Member (Administrative)

16/7/17